

In regard to investment in the Private Sector, it may be pointed out that the relevant data and information become available after a considerable lapse of time as this involves analysis of the balance-sheets of Companies. The latest information regarding the investment of some selected companies in the private sector is available only for the year 1967-68 and has been published in the RBI Bulletin October, 1970 and December, 1970.

Tilaiya Diversion Scheme, Muhane Reservoir and Upper Sakri Projects in Bihar

3414. SHRI S. P. VERMA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether the Tilaiya Diversion Scheme, Muhane reservoir and upper Sakri Projects in Bihar intended for the irrigation of Gaya District have been included in the Fourth Five Year Plan ;

(b) if so, whether the work on the above Projects has not yet started ; and

(c) the reasons for the delay and when the work is likely to be started ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) to (c). The State Government's proposals for the diversion of waters from the existing Tilaiya dam of Damodar Valley Corporation are being examined by an experts' Committee appointed by the Damodar Valley Corporation on which Central Water and Power Commission, Damodar Valley Corporation, Government of Bihar and the Government of West Bengal are represented.

The Government of Bihar have reported that they have decided to keep in abeyance the Upper Sakri Scheme as it would adversely affect the existing irrigation system from the Sakri weir, till a reservoir is constructed on the river, and that surveys for such a reservoir are in progress.

The Muhane Project is pending with the State Government for furnishing replies to the comments of the Central Water and Power Commission.

The question of inclusion of the projects in the Plans of Bihar will be considered after the projects are finalised.

हिन्दी में प्रकाशित विधि पुस्तकें

3415. श्री सुषमकर चांड़े : क्या विधि और न्याय मंत्री यह बताने की कृपा करेंगे कि हिन्दी में विधि पुस्तकों के लेखन और प्रकाशन पर उनके मंत्रालय ने विगत 3 वर्षों में कितना धन व्यय किया और अभी तक प्रकाशित ऐसी पुस्तकों की संख्या कितनी है ?

विधि और न्याय मंत्री (श्री एच० धार० गोखले) : हिन्दी में विधि पुस्तकों के लेखन और सम्पादन पर गत तीन वर्षों के दौरान कोई भी व्यय नहीं किया गया है क्योंकि किसी भी हिन्दी विधि पुस्तक का अनुमोदन तथा प्रकाशन, विधि मंत्रालय ने अभी तक नहीं किया है।

Letters of Intent/Licences issued for Industries to be set up in Eastern U. P.

3416. SHRI RAJDEO SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state the number of letters of intent or industrial licences issued during the last two years for industries to set up in Eastern Districts of Uttar Pradesh comprising Varanasi, Gorakhpur and Faizabad Divisions ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : Statistics are not maintained region-wise or district-wise but are maintained for the State as a whole. During the period from 1st January 1969 to 31st December, 1970, 5 industrial licences and 30 letters of intent were issued for setting up new industrial undertakings in Uttar Pradesh.

Provision of Leave Reserve in the Grades of Guards, Drivers, Firemen, P.W.Is /A.P.W.Is.

3417. SHRI RAJDEO SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether grade-wise leave reserves for Guards, Drivers, Firemen, Workshop staff,